

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00944/2017

Jabalpur, this Friday, the 16th day of November, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Naveen Kumar Meena
S/o Shri Chitarlal Meena
Aged about 26 years
R/o H. No.119 Meena
Mohalla Shitlamata Road
Shyamgard District Mandsore
PIN Code 45883 Mob. No.NIL

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
Through Secretary in the Department of
Postal Services Government of India,
Sanchar Bhawan New Delhi PIN code 110001
2. Director General of Post Offices
Government of India, Dak Bhawan
Sansad Marg, New Delhi PIN Code 110001
3. Chief Post Master General,
M.P. Circle Bhopal PIN Code 462012
4. Post Master General Indore Region
Indore 452001
5. Superintendent of Post Offices Mandsore
Division Mandsore 458001

- Respondents

(By Advocate –**Shri D.S. Baghel**)

O R D E R (ORAL)
By Navin Tandon, AM:-

None for the applicant.

2. On perusal of the order sheet we found that from the last two occasions i.e.03.08.2018 and 05.09.2018 no one had appeared on behalf of the applicant. Today again when the matter was taken up neither the applicant nor his counsel appeared. Thus, it seems that the applicant has lost interest in pursuing the matter. Therefore, we are left with no option but to dismiss this Original Application for want of prosecution.

3. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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